

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 127**

**CP No. 77 /Chd/Hry /2021**

**IN THE MATTER OF:-**

Arvind Goswami

...Petitioner

Versus

Omaxe Limited

...Respondent

**Under Section: 213**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

Sd/-  
Court Officer

Tanvi  
19.04.2024